

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO- 2858
ANSWERED ON- 18/08/2025

**OIL AND GAS EXPLORATION PROJECTS, POLICY SUPPORT, AND INVESTMENT
IN ANDHRA PRADESH**

2858 SHRI SANA SATHISH BABU:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:-

- (a) the details of onshore and offshore oil and gas exploration and production projects across the country, State-wise, including project names, locations, production capacity, project cost and status;
- (b) the specific details of such projects in the State of Andhra Pradesh, including those under implementation or in the bidding stage;
- (c) whether any regulatory reforms have been introduced to ease doing business and encourage private sector participation in this sector; and
- (d) the extent of private and foreign investment received in the State of Andhra Pradesh under onshore and offshore oil and gas exploration and production projects?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROELUM AND NATURAL GAS
(SHRI SURESH GOPI)

- (a) & (b): The details of onshore and offshore oil and gas exploration and production projects across the country (including in the State of Andhra Pradesh) are attached as Annexure.
- (c): The Government has taken various regulatory reforms to ease doing business and promote private sector participation which *inter-alia* include:
 - i. Notification of Hydrocarbon Exploration Licensing Policy (HELP) on 30th March, 2016 for the award of exploration acreages to boost the Indian Exploration & Production (E&P) Sector. This year also marked the landmark shift from Production Sharing mechanism to Revenue Sharing mechanism.

- ii. The Government introduced the Discovered small field policy in 2015 for awarding discovered acreages and enable monetization of unmonetized discoveries of Oil & Natural Gas Corporation (ONGC) Limited and Oil India Limited (OIL).
- iii. Government notified policies in 2016 and 2017 for marketing including pricing freedom for the gas produced from Deepwater, ultra deepwater and High Pressure-High Temperature areas subject to a ceiling price on the basis of landed price of alternate fuels.
- iv. The Government deregulated the sale of domestically produced crude oil in July, 2022.
- v. Government further notified the policy reforms on 28th February, 2019 to promote Ease of Doing Business and incentivize production. (Revenue Share from Category II & III type of basins were removed except in case of windfall gains, 7-year Royalty Holiday and concessional Royalty Rates for Deep & Ultra-deep blocks, fiscal incentives for early monetization of fields as well as Marketing and Pricing freedom for natural gas)
- vi. Under the Open Acreage Licensing Program (OALP) under HELP, till date nine OALP bid rounds have concluded and 172 exploration blocks have been awarded for E&P activities. Further, OALP bid Round X offering 25 exploration blocks covering 1,91,986.21 square kilometre was launched on 15.04.2025.
- vii. Government is also spending substantially on acquisition of vital seismic data for appraisal of offshore sedimentary basins such as Andaman and India's Exclusive Economic Zone (EEZ) and drilling of stratigraphic wells to make quality data of Indian Sedimentary Basins available to bidders. Beyond the current EEZ boundary, Government has approved acquisition of 30,000 LKM of seismic data in the Extended Continental Shelf (ECS) of India.
- viii. Setting up of National Data Repository, 2017.
- ix. In 2022, Government of India released about 1 million SKM 'No-Go' area (which was previously prohibited for E&P operations) in offshore areas for new exploration.
- x. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, 2018.
- xi. In June 2020, Government allowed monetization of early stage discovery during the Exploration period itself to help reduce the full gestation period of the project and enable investors to start earning revenues at an early stage.

- xii. In November 2021, Government allowed monetization of ad-hoc and test gas making such gas that would have been flared available to the market.
 - xiii. Expediting approval processes for oil and gas blocks through online portals and implementation of several processes on self-certification basis.
 - xiv. The Oilfields (Regulation and Development) Amendment Act, 2025 was notified on 28th March 2025 and was made effective from 15th April, 2025. The amendment act provides for unlocking valuable mineral oil resources by making necessary provisions to attract investment in the sector to infuse required capital and technology for expediting petroleum operations in the country by creating an investor friendly environment that promotes ease of doing business, prospects for exploration, development and production of all types of hydrocarbons.
- (d): In the State of Andhra Pradesh, an amount of 265.67 Million of US Dollar (MMUSD) in onshore projects and 18979.14 MMUSD in offshore projects have been invested by private and foreign parties under Joint Ventures (JVs).

ANNEXURE REFERRED TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 2858 TO BE ANSWERED ON 18.08.2025 REGARDING OIL AND GAS EXPLORATION PROJECTS, POLICY SUPPORT, AND INVESTMENT IN ANDHRA PRADESH ASKED BY SHRI SANA SATHISH BABU

<u>Exploration Projects (Onshore)*</u>						
Sl. no	OALP Round	Project (Block Name)	State Jurisdiction-1	#State Jurisdiction-2	Status (IEP /EP)**	Project cost as per Appendix of RSC (USD)
1	OALP-I	AA-ONHP-2017/1	Assam	Nagaland	4/13/2025	38520000
2	OALP-I	AA-ONHP-2017/10	Assam	Arunachal Pradesh	11/23/2024	14651050
3	OALP-I	AA-ONHP-2017/11	Assam	-	1/3/2026	17895000
4	OALP-I	AA-ONHP-2017/12	Assam	Arunachal Pradesh	2/8/2026	29234800
5	OALP-I	AA-ONHP-2017/13	Arunachal Pradesh	Assam	6/4/2025	16052100
6	OALP-I	AA-ONHP-2017/14	Assam	Mizoram	2/28/2025	125000
7	OALP-I	AA-ONHP-2017/15	Assam	Arunachal Pradesh	9/1/2024	11475000
8	OALP-I	AA-ONHP-2017/16	Arunachal Pradesh	Assam	11/23/2024	14262600
9	OALP-I	AA-ONHP-2017/17	Assam	Arunachal Pradesh	11/15/2025	15131260
10	OALP-I	AA-ONHP-2017/18	Assam	Arunachal Pradesh	11/23/2024	14512600
11	OALP-I	AA-ONHP-2017/19	Assam	-	4/12/2025	2895000
12	OALP-I	AA-ONHP-2017/2	Arunachal Pradesh	-	7/27/2025	10576000
13	OALP-I	AA-ONHP-2017/20	Assam	Arunachal Pradesh	11/23/2024	48980000
14	OALP-I	AA-ONHP-2017/3	Assam	Arunachal Pradesh	9/25/2024	13116000
15	OALP-I	AA-ONHP-2017/4	Assam	Nagaland	12/19/2024	35628000
16	OALP-I	AA-ONHP-2017/5	Assam	-	6/26/2025	19596000
17	OALP-I	AA-ONHP-2017/6	Tripura	-	7/28/2024	125000
18	OALP-I	AA-ONHP-2017/8	Assam	-	9/1/2024	11475000

19	OALP-I	AA-ONHP-2017/9	Assam	-	9/1/2024	125000
20	OALP-I	CB-ONHP-2017/1	Gujarat	-	5/12/2025	28375000
21	OALP-I	CB-ONHP-2017/10	Gujarat	Rajasthan	19.08.2025	17400000
22	OALP-I	CB-ONHP-2017/11	Gujarat	-	29.06.2024	125000
23	OALP-I	CB-ONHP-2017/12	Gujarat	-	7/9/2024	4830600
24	OALP-I	CB-ONHP-2017/2	Gujarat	-	09.07.2025	12795000
25	OALP-I	CB-ONHP-2017/3	Gujarat	-	01.08.2025	6130000
26	OALP-I	CB-ONHP-2017/4	Gujarat	-	13.12.2024	5450000
27	OALP-I	CB-ONHP-2017/5	Gujarat	-	12/13/2024	500000
28	OALP-I	CB-ONHP-2017/6	Gujarat	-	12/13/2024	2440000
29	OALP-I	CB-ONHP-2017/7	Gujarat	-	19.04.2025	25275000
30	OALP-I	CB-ONHP-2017/9	Gujarat	-	24.09.2024	14710000
31	OALP-I	CY-ONHP-2017/1	Tamil Nadu	OFFSHORE		9116800
32	OALP-I	GK-ONHP-2017/1	Gujarat	OFFSHORE	7/1/2024	125000
33	OALP-I	GV-ONHP-2017/1	Uttar Pradesh	-	7/15/2026	125000
34	OALP-I	HF-ONHP-2017/1	Himachal Pradesh	-	2/28/2026	125000
35	OALP-I	KG-ONHP-2017/1	Andhra Pradesh	-		10550000
36	OALP-I	KG-ONHP-2017/2	Andhra Pradesh	-		125000
37	OALP-I	KG-ONHP-2017/3	Andhra Pradesh	-		150000
38	OALP-I	RJ-ONHP-2017/1	Rajasthan	-	9/19/2025	33545000
39	OALP-I	RJ-ONHP-2017/2	Rajasthan	-	10/1/2025	33875000
40	OALP-I	RJ-ONHP-2017/3	Rajasthan	Gujarat	5/4/2025	32120000
41	OALP-I	RJ-ONHP-2017/4	Rajasthan	-	10/1/2025	21940000
42	OALP-I	RJ-ONHP-2017/5	Rajasthan	-	10/1/2025	27170000
43	OALP-I	RJ-ONHP-2017/6	Rajasthan	-	9/13/2025	28775000
44	OALP-I	RJ-ONHP-2017/7	Rajasthan	-	5/2/2024	150000

45	OALP-I	RJ-ONHP-2017/8	Rajasthan	-	02.05.2023	31954000
46	OALP-I	RJ-ONHP-2017/9	Rajasthan	-	02.05.2023	22320700
47	OALP-II	CB-ONHP-2018/1	Gujarat	-	6/20/2025	11812000
48	OALP-II	CB-ONHP-2018/2	Gujarat	-	12/14/2023	69654978
49	OALP-II	CY-ONHP-2018/1	Tamil Nadu	-		23771426.59
50	OALP-II	MN-ONHP-2018/1	Odisha	OFFSHORE	2/28/2025	28482500
51	OALP-II	MN-ONHP-2018/2	Odisha	-	2/28/2025	19656500
52	OALP-II	MN-ONHP-2018/3	Odisha	-	3/8/2025	35729000
53	OALP-II	MN-ONHP-2018/4	Odisha	-	3/8/2025	42156500
54	OALP-II	RJ-ONHP-2018/1	Rajasthan	-	2/28/2025	18038400
55	OALP-III	AA-ONHP-2018/1	Assam	-	5/21/2025	25182174
56	OALP-III	AA-ONHP-2018/2	Nagaland	-		47838000
57	OALP-III	AA-ONHP-2018/3	Assam	-	2/28/2025	23229000
58	OALP-III	AA-ONHP-2018/4	Tripura	-	5/29/2026	21666156
59	OALP-III	AA-ONHP-2018/5	Tripura	-	4/24/2026	47558030
60	OALP-III	BP-ONHP-2018/1	West Bengal	-	2/28/2026	93173920
61	OALP-III	CB-ONHP-2018/3	Gujarat	-	8/27/2025	27188800
62	OALP-III	CB-ONHP-2018/4	Gujarat	-	5/18/2025	25802544
63	OALP-III	CY-ONHP-2018/2	Tamil Nadu	Puducherry		31979563
64	OALP-III	CY-ONHP-2018/3	Tamil Nadu	OFFSHORE		26404600
65	OALP-III	KG-ONHP-2018/1	Andhra Pradesh	OFFSHORE		42750000
66	OALP-III	KG-ONHP-2018/2	Andhra Pradesh	-		52026000
67	OALP-III	MN-ONHP-2018/5	Odisha	-	2/28/2025	42662000
68	OALP-	RJ-ONHP-	Rajasthan	-	2/28/2025	23867500

	III	2018/2				
69	OALP-IV	BP-ONHP-2019/1	West Bengal	Offshore portion relinquished (25.47 skm) in 1x1 grid basis	11/28/2024	37748000
70	OALP-IV	RJ-ONHP-2019/1	Rajasthan	-	11/28/2024	14815100
71	OALP-IV	VN-ONHP-2019/1	Madhya Pradesh	-	9/28/2024	73895000.06
72	OALP-IV	VN-ONHP-2019/2	Madhya Pradesh	-	9/28/2024	46824896
73	OALP-IV	VN-ONHP-2019/3	Madhya Pradesh	-	9/28/2024	39450100
74	OALP-IV	VN-ONHP-2019/4	Madhya Pradesh	-	9/28/2024	73135006
75	OALP-IV	VN-ONHP-2019/5	Madhya Pradesh	-	7/27/2024	54835100
76	OALP-V	AA-ONHP-2019/1	Assam	Arunachal Pradesh	7/1/2024	7680000
77	OALP-V	AA-ONHP-2019/2	Assam	-	2/28/2024	7350000
78	OALP-V	BP-ONHP-2019/2	West Bengal	Odisha	6/15/2025	7446579
79	OALP-V	CB-ONHP-2019/1	Gujarat	-	12/31/2024	1761405
80	OALP-V	CB-ONHP-2019/2	Gujarat	-	4/27/2025	4155470
81	OALP-V	GK-ONHP-2019/1	Gujarat	-	1/6/2025	3825175
82	OALP-V	RJ-ONHP-2019/2	Rajasthan	-	3/16/2025	4447500
83	OALP-V	RJ-ONHP-2019/3	Rajasthan	-	3/16/2025	8532500
84	OALP-VI	CB-ONHP-2020/1	Gujarat	-	2/12/2026	17154892.96
85	OALP-VI	AA-ONHP-2020/1	Tripura	-	4/12/2026	778962
86	OALP-VI	AA-ONHP-2020/2	Tripura	-	8/9/2025	31822063.57
87	OALP-VI	AA-ONHP-2020/3	Tripura	-	4/12/2026	556402
88	OALP-VI	CD-ONHP-2020/1	Andhra Pradesh	-	12/28/2025	33346184
89	OALP-VI	NM-ONHP-2020/1	Maharashtra	Madhya Pradesh	1/12/2026	31883144
90	OALP-VI	CB-ONHP-2021/1	Gujarat	offshore	12.12.2025	13585567.74
91	OALP-VI	CB-ONHP-2021/2	Gujarat	offshore	19.09.2025	25195788.92
92	OALP-VI	GK-ONHP-2021/1	Gujarat	-	4/30/2026	19023070.56

93	OALP-VI	GS-ONHP-2021/1	Gujarat	-	2/12/2026	30072497
94	OALP-VI	GV-ONHP-2021/1	Bihar	-	6/14/2026	28591665.66
95	OALP-VI	GV-ONHP-2021/2	Bihar	Uttar Pradesh	6/15/2026	28672184.71
96	OALP-VI	BP-ONHP-2021/1	West Bengal	-		23598119
97	OALP-VI	AA-ONHP-2021/1	Tripura	-	8/9/2025	27462490.01
98	OALP-VI	AS-ONHP-2021/1	Assam	-	9/7/2026	9391762.58
99	OALP-VII	RJ-ONHP-2021/1	Rajasthan	-	11/29/2025	5662400
100	OALP-VII	AA-ONHP-2021/2	Tripura	-	9/26/2025	9260732
101	OALP-VII	SR-ONHP-2021/1	Madhya Pradesh	-	3/28/2026	13661760
102	OALP-VII	AS-ONHP-2021/2	Assam	-	08.02.2026	1023639.6
103	OALP-VII	AS-ONHP-2021/3	Assam	-	08.02.2026	1023639.6
104	OALP-VIII	AS-ONHP-2022/1	Assam	-		13268233
105	OALP-VIII	CB-ONHP-2022/1	Gujarat	-	3/11/2028	9486020
106	OALP-IX	CB-ONHP-2022/2	Petroleum Exploration License not received/ blocks are not active			
107	OALP-IX	AS-ONHP-2022/2				
108	OALP-IX	AS-ONHP-2022/3				
109	OALP-IX	GS-ONHP-2023/1				
110	OALP-IX	GS-ONHP-2023/2				
111	OALP-IX	GS-ONHP-2023/3				
112	OALP-IX	CB-ONHP-2023/1				
113	OALP-IX	CB-ONHP-2023/2				
114	OALP-IX	CB-ONHP-2023/3				

* Some onshore projects may have an offshore component

Some component of the project extends to a neighbouring state

IEP/EP : Initial Exploration Phase/ Exploration Phase

<u>Exploration Projects (Offshore)</u>					
Sl. no	OALP Round	Project	Effective Date of Block	Status (IEP /EP)	Project Cost as per RSC
					(USD)
1	OALP-I	CY-OSHP-2017/1	1/13/2021	2/28/2025	75000
2	OALP-I	CY-OSHP-2017/2	1/13/2021	2/28/2025	22900000
3	OALP-I	GK-OSHP-2017/1	7/26/2019	1/14/2026	19075000
4	OALP-I	GS-OSHP-2017/1	11/22/2018	10/28/2023	75000
5	OALP-I	GS-OSHP-2017/2	11/22/2018	12/11/2025	21441000
6	OALP-I	KG-DWHP-2017/1	11/22/2018	10/28/2026	75000
7	OALP-I	KG-OSHP-2017/1	11/22/2018	10/28/2023	41343000
8	OALP-I	MB-OSHP-2017/1	11/22/2018	10/28/2026	25456700
9	OALP-I	MB-OSHP-2017/2	11/22/2018	10/28/2023	75000
10	OALP-II	AN-OSHP-2018/1	9/2/2020	8/16/2025	69317000
11	OALP-II	AN-OSHP-2018/2	9/2/2020	8/16/2025	68975000
12	OALP-II	GK-OSHP-2018/1	8/30/2019	8/5/2024	305000
13	OALP-II	GK-OSHP-2018/2	8/30/2019	8/5/2024	9906400
14	OALP-II	KG-UDWHP-2018/1	8/30/2019	8/5/2025	32020850
15	OALP-II	MN-OSHP-2018/1	3/3/2022	3/3/2026	22265000
16	OALP-III	KK-OSHP-2018/1	8/30/2019	12/8/2025	40461000
17	OALP-III	MB-OSHP-2018/1	8/30/2019	9/18/2025	34654200
18	OALP-III	MB-OSHP-2018/2	8/30/2019	8/5/2025	18568820
19	OALP-III	MN-DWHP-2018/1	8/30/2019	8/6/2025	83800460
20	OALP-V	CY-UDWHP-2019/1	1/25/2021	1/24/2025	6624600
21	OALP-V	GS-OSHP-2019/1	25.01.2021	8/26/2024	970300
22	OALP-V	MB-OSHP-2019/1	1/25/2021	4/28/2024	9122695
23	OALP-VI	MB-OSHP-2020/1	5/27/2022	5/26/2025	32156440.23
24	OALP-VI	MB-OSHP-2020/2	5/27/2022	5/26/2025	46418657.48
25	OALP-VI	AN-UDWHP-2020/1	5/27/2022	5/26/2026	81856264
26	OALP-VI	AN-UDWHP-2020/2	5/27/2022	5/26/2026	51200632
27	OALP-VI	CB-OSHP-2021/1	6/2/2022	6/1/2025	10805000
28	OALP-VI	MB-OSHP-2021/1	5/27/2022	5/26/2025	56575586.4
29	OALP-VII	CB-OSHP-2021/2	8/10/2022	8/9/2025	62049500
30	OALP-VII	CY-UDWHP-2021/1	8/10/2022	8/9/2026	43902656
31	OALP-VII	CB-OSHP-2021/3	8/10/2022	8/9/2025	21590000
32	OALP-VIII	KG-UDWHP-2022/1	9/20/2024	9/19/2028	52799460
33	OALP-VIII	MB-OSHP-2022/1	1/25/2024	1/24/2027	31012960
34	OALP-VIII	GK-OSHP-2022/1	2/27/2024	2/26/2027	8803710

35	OALP-VIII	GS-DWHP-2022/1	1/25/2024	1/24/2027	29333400
36	OALP-VIII	MN-UDWHP-2022/1	2/6/2024	2/6/2027	49471500
37	OALP-VIII	BP-OSHP-2022/1	2/6/2024	2/5/2027	29949600
38	OALP-VIII	KK-DWHP-2022/1	1/25/2024	1/25/2027	5121900
39	OALP-VIII	KK-OSHP-2022/1	1/25/2024	1/24/2027	4398800
40	OALP-IX	CY-UDWHP-2022/1	PEL not received/ blocks are not active		
41	OALP-IX	CY-UDWHP-2022/2			
42	OALP-IX	CY-UDWHP-2022/3			
43	OALP-IX	GS-OSHP-2022/1			
44	OALP-IX	GS-OSHP-2022/2			
45	OALP-IX	GK-OSHP-2023/1			
46	OALP-IX	CY-UDWHP-2023/1			
47	OALP-IX	GS-UDWHP-2023/1			
48	OALP-IX	GS-UDWHP-2023/2			
49	OALP-IX	GS-OSHP-2023/1			
50	OALP-IX	MB-OSHP-2023/1			
51	OALP-IX	CB-OSHP-2023/1			
52	OALP-IX	MB-OSHP-2023/2			
53	OALP-IX	CB-OSHP-2023/2			
54	OALP-IX	MN-UDWHP-2023/1			
55	OALP-IX	MN-UDWHP-2023/2			
56	OALP-IX	KG-UDWHP-2023/1			
57	OALP-IX	KG-UDWHP-2023/2			
58	OALP-IX	MN-UDWHP-2023/3			

Development/Production Projects - Nomination						
Sr. No	Project Name	Approved Project Cost (Rs in Cr.)	Offshore/ Onshore	State	Oil & gas envisaged	Status of impelentation (as on June 2025)
1	Daman Upside Development Project (DUDP) in Tapti Daman Block (B&S Asset)	6407	Mumbai Offshore	Offshore	Oil- 1.34 MMT & Gas- 12.55 BCM	82.00%
2	Redevelopment of Linch Field	860	Onshore	Gujarat	Oil-1.151 MMT & Gas- 0.291 BCM	76.60%
3	Redevelopment of Sobhasan Complex	1287	Onshore	Gujarat	Oil- 1.365MMT & Gas-0.123 BCM	71.90%
4	Kalol Redevelopment Project (Onshore: Ahmedabad Asset, Gujarat)	1487	Onshore	Gujarat	Oil-2.175 MMT & Gas- 0.316 BCM	60%
5	Redevelopment of Santhal Field	1163	Onshore	Gujarat	Oil-3.44 MMT	94.00%
6	Commercial Polymer Flooding Project in Bechraji Field	621	Onshore	Gujarat	Oil-1.79 MMT	21.40%
7	Life extension of 48 well platforms of Mumbai High & Neelan & Heera Fields	3376	Mumbai Offshore		NA	89.50%
8	PART REPLACEMENT PIPELINE PROJECT (PRPP)" (Western Offshore-Mumbai)	1219	Mumbai Offshore		NA	87.20%

9	PRP-VIII Group B (NH & BS Asset) (Western Offshore- Mumbai)	3166	Mumbai Offshore		NA	61.10%
10	PRP-VIII Group A (NH & BS Asset) (Western Offshore- Mumbai)	1486	Mumbai Offshore		NA	16.10%
11	MHN TCPP PGC BGC Project (MTPBP)	2354	Mumbai Offshore		NA	45.90%
12	Restoration of gas Terminal, Phase-I (part-A) (Hazira Plant)	249	Onshore	Gujarat	NA	93.70%
13	Revamping of SV Stations, Gas Terminal & Kribhco Terminal (Hazira Plant)	837	Onshore	Gujarat	NA	46.70%
14	Creation of Gas Dehydration Facilities- Tripura Asset	209	Onshore	Tripura	NA	62.20%
15	Construction of Produced Water Treatment Plant(PWTP) at North Kadi installation	109	Onshore	Gujarat	NA	76.10%
16	Old Pipe Line Replacement (OPRP)-A (Mehsana-Asset)	173	Onshore	Gujarat	NA	86.50%
17	Pipeline Network Project Rudrasagar (Assam- Asset)	345	Onshore	Assam	Nil	46.30%
18	Borholla GGS Life Extension Project (BLEP) (Jorhat Asset)	199	Onshore	Assam	NA	27.30%

Status of Major Projects- Development - Production of Contract Regime

Sr. No	BLOCK/ ASSET	Project Name	Approved Project Cost (MMUSD)	Location		Production Capacity	Status of Implementation (as on June 2025)
				Offshore/ Onshore	State	Oil & gas envisaged	
1	KG-DWN-98/2	KG-DWN-98/2 Cluster-II Development Project - NELP Block	5076	Offshore	Offshore – KG Basin	Oil-14.24 MMT & Gas-30.50 BCM	96.50%
2	KG-DWN-98/3	RFDP	1103	Offshore	Offshore – KG Basin	Gas-6.37 BCM	In Progress, under contracting and procurement of LLIs stage, expected to be completed on Mid 2028
3	KG-DWN-98/3	Onshore Terminal Modification	275.5	Offshore	Offshore – KG Basin		Additional MEG Train-4 Train-5 Completed ETP & Desalination Plant to be completed in 2-3 months
4	Kharsang	Field Development Project (FDP)	117.8	Onshore	Arunachal Pradesh	Oil- 0.9813 MMT and Gas- 0.31 BCM	In Progress,
5	Amguri	Field Development Project (FDP)	18.1	Onshore	Assam	Oil-0.076 MMT & Gas-0.06 BCM	Yet to be implemented
6	AAP-ON-94/1 (Dirok)	FDP Rev-3	66.2	Onshore	Assam	Oil- 0.1446 MMT & gas-0.46 BCM	Not started
7	Bakrol	Revised Field Development Project (RFDP)	28.58	Onshore	Gujarat	Oil-0.14 MMt & Gas-0.04 BCM	In progress

8	Karjisan	Revised Field Development Project (RFDP)	5.78	Onshore	Gujarat	Oil-0.075 MMT & Gas-0.04 BCM	In progress
9	CB-ONN-2000/1 (Ingoli & Sanand East)	Revised Field Development Plan (RFDP, Rev.2)	14.8	Onshore	Gujarat	Oil-0.2 MMT & Gas-0.01 BCM	In progress
10	Dholka	Field Development Project (FDP)	2	Onshore	Gujarat		In progress
11	Cambay	Revised Field Development Project (RFDP)	16.95	Onshore	Gujarat		In progress
12	Allora	Appraisal Plan	3.29	Onshore	Gujarat		Not started
13	Dholasan	Appraisal Plan	3.15	Onshore	Gujarat		Not started
14	Unawa	Appraisal Plan	2.28	Onshore	Gujarat		Not started
15	Kanawara	Appraisal Plan	2.41	Onshore	Gujarat		Not started
16	North Kathana	Appraisal Plan	3.68	Onshore	Gujarat		Not started
17	Asjol	FDP	3.589	Onshore	Gujarat		Not started
18	North Balol	FDP	3.365	Onshore	Gujarat	Gas-0.26 BCM	In progress
19	CB-ON/7	RFDP	0.57	Onshore	Gujarat	Oil-0.0532 MMT & Gas-0.0028 BCM	Not started
20	Modhera	RFDP	2.53	Onshore	Gujarat	Oil-0.02674 MMT	In progress
21	Hazira	RFDP(Rev-1)	4.45	Onshore+ _Offshore	Gujarat	Oil- 0.0141 MMT Gas-0.012 BCM	Not started
22	CB-ONN-2004/1 (Karannagar)	RFDP	1.04	Onshore	Gujarat	Oil-0.0132 MMT	Not started
23	CB-ONN-2004/2 (Vadatal)	RFDP	36	Onshore	Gujarat	Oil-0.54297 MMT and Gas-0.132 BCM	Not started
24	CB-ONN-2003-1 (Bhaskar)	FDP-Rev-1	180.7	Onshore	Gujarat	Oil-2.134 MMT & Gas-0.06 BCM	In progress

25	CB-ONN-2003-1 (Bhaskar)	FDP-Rev-2	259.02	Onshore	Gujarat	Oil-3.26 MMT & Gas 0.127 BCM	Not started
26	MB-OSN-2005/1	RFDP	173.57	Offshore	Offshore Suarashtra Basin	Oil-0.123 MMT & Gas-7.31 BCM	In progress
27	CB-OSN-2003/1 (Aliabet)	Field Development Project (FDP)	24.91	offshore	Offshore Cambay Basin	Oil-0.0566 MMT & Gas-1.16 BCM	In progress
28	RJ-ON-90/1	Mangala Cluster C FDP Rev-11	220.09	Onshore	Rajasthan	Oil-3.19 MMT	In progress
29	RJ-ON-90/1	MBH Rev-1	48.03	Onshore	Rajasthan	Oil-0.255 MMT	In progress
30	RJ-ON-90/1	RDG Rev- 5	41.29	Onshore	Rajasthan	Oil-0.0286 MMT & Gas-0.19 BCM	In progress
31	RJ-ON-90/1	Aishwariya Rev-4	94.33	Onshore	Rajasthan	Oil-0.618 MMT	In progress
32	RJ-ON-90/1	Bhagyam Rev-4	89.8	Onshore	Rajasthan	Oil- 0.951 MMT	In progress
33	RJ-ON-90/1	NE Stage 3	10.1	Onshore	Rajasthan	Oil-0.13 MMT	In progress
34	RJ-ON-90/1	RDG Rev-4	123.77	Onshore	Rajasthan	Oil-0.09 MMT & Gas-0.84 BCM	In progress
35	RJ-ON-90/1	Mangala 18 infill & Pad 11 ASP	137.75	Onshore	Rajasthan	Oil- 1.31 MMT	In progress
36	RJ-ON-90/1	Mangala Pad 1 & 19 ASP	90.02	Onshore	Rajasthan	Oil- 0.891 MMT	In progress
37	RJ-ON-90/1	Saraswati Rev-3	49.81	Onshore	Rajasthan	Oil-0.488 MMT	In progress
38	RJ-ON-90/1	Mangala 3 infill wells	8.59	Onshore	Rajasthan	Oil-0.1596 MMT	In progress
39	RJ-ON-90/1	Mangala 25 infill wells	78.04	Onshore	Rajasthan	Oil-0.67 MMT	In progress
40	RJ-ON-90/1	Aishwariya 25 Infill	135.13	Onshore	Rajasthan	Oil-1.8 MMT	In progress
41	RJ-ON-90/1	NI Rev-3	11.5	Onshore	Rajasthan	Oil- 0.1896MM T	In progress
42	CY-ONN-2002/2	Field Development Project (FDP)	74.86	Onshore	Tamil Nadu	Oil-1.048 MMT & Gas-2.70 BCM	In progress

43	CY-ONN-2004/2	Field Development Project (FDP)	37.145	Onshore	Tamil Nadu	Oil-0.3 MMT & Gas-0.31 BCM	In progress
44	PY-1	FDP Rev-3	28.1	Offshore	Tamil Nadu / Offshore	Gas-2.40 BCM	Not started
45	CY-OS-90/1(PY-3)	Field Development Project (FDP)	130.21	Offshore	Tamil Nadu / Offshore	Oil-2.049 MMT	In progress
46	CB/OSDSF/GUL FA/2021	FDP	300	Offshore	Cambay Offshore	Oil-1.696 MMT & 0.086 BCM Gas	Active
47	CB/OSDSF/AMB E/2021	FDP	133	Offshore	Cambay Offshore	Gas-0.72 BCM	Active
48	KG/OSDSF/GSK V1/2016	FDP	14.9	Offshore	KG Offshore	Oil-0.141 MMT & Gas-0.6345 BCM	Active
49	KG/OSDSF/GSK W/2018	FDP	102.5	Offshore	KG Offshore	Oil-0.112 MMT & 1.407 BCM Gas	Active
50	KG/OSDSF/GS21 /2021	FDP	45	Offshore	KG Offshore	1.15 BCM Gas	Active
51	KG/OSDSF/YS6/ 2021	Active, FDP Awaited	-	Offshore	KG Offshore		Active, FDP Awaited
52	KG/OSDSF/GS49 /2021	FDP	505	Offshore	KG Offshore	1.02 BCM Gas	Active
53	KG/OSDSF/CHA NDRIKA/2021		--	Offshore	KG Offshore	8.03 BCM Gas	Active
54	KG/OSDSF/RAV VA/2021	Active, FDP Awaited	-	Offshore	KG Offshore		Active, FDP Awaited
55	KG/OSDSF/G4/2 021	Active, FDP Awaited	-	Offshore	KG Offshore		Active, FDP Awaited
56	GK/OSDSF/GK28 /2021	FDP	162.5	Offshore	Kutch Offshore	Oil-0.217 MMT & 6.05 BCM Gas	Active
57	NEC/OSDSF/D11 /2018	FDP	203.8	Offshore	Mahanadi Offshore	Oil-0.057 MMT & 4.37 BCM gas	Active
58	MB/OSDSF/B9/2 016	RFDP	138.6	Offshore	Mumbai Offshore	1.04 BCM Gas	Active
59	MB/OSDSF/B80/ 2016	FDP	42.9	Offshore	Mumbai Offshore	Oil-0.88 MMT & 0.926 BCM Gas	Active, Monetized

60	MB/OSDSF/D31/ 2018	FDP	95.5	Offshore	Mumbai Offshore	Oil-0.341 MMT & 1.80 BCM of Gas	Active
61	MB/OSDSF/D18/ 2018	FDP	434	Offshore	Mumbai Offshore	Oil-3.7794 MMT & Gas-0.033 BCM	Active
62	MB/OSDSF/CA/2 018	FDP	137.9	Offshore	Mumbai Offshore	Oil-0.576 MMT & Gas-3.315 BCM	Active
63	MB/OSDSF/NMT /2018	FDP	142.8	Offshore	Mumbai Offshore	Oil- 0.308 MMT ^Gas- 2.52 BCM	Active
64	MB/OSDSF/SB15 /2018	FDP	147.7	Offshore	Mumbai Offshore	Oil-0.452 MMT and Gas-0.73 BCM	Active
65	MB/OSDSF/D33/ 2018	FDP	147.6	Offshore	Mumbai Offshore	7.12 BCM of Gas	Active
66	MB/OSDSF/B203 /2021	FDP	381.2	Offshore	Mumbai Offshore	7.277 MMT oil & 10.97 BCM Gas	Active
67	MB/OSDSF/B154 N/2021	Active, Under Termination	-	Offshore	Mumbai Offshore		Active, Under Termination
68	MB/OSDSF/B66/ 2021	FDP	447.5	Offshore	Mumbai Offshore	4.532 MMT Oil & 4.48 BCM Gas	Active
69	MB/OSDSF/B37/ 2021	FDP	65.6	Offshore	Mumbai Offshore	0.37MMT Oil & 0.143 BCM Gas	Active
70	MB/OSDSF/Ratna /2021	FDP	18	Offshore	Mumbai Offshore	0.095 MMT Oil & 5.37 BCM gas	Active
71	MB/OSDSF/WO5 /2021	FDP	31.6	Offshore	Mumbai Offshore	0.79MMT Oil & 0.032 BCM Gas	Active
72	MB/OSDSF/BH6 8/2021	Active, under Relinquishme nt	-	Offshore	Mumbai Offshore		Active, under Relinquishment
73	MB/OSDSF/B174 /2021	Active, under Relinquishme nt	-	Offshore	Mumbai Offshore		Active, under Relinquishment

74	MB/OSDSF/B15/2024	Active, FDP Awaited	-	Offshore	Mumbai Offshore		Active, FDP Awaited
75	MB/OSDSF/C37/2024	Active, FDP Awaited	-	Offshore	Mumbai Offshore		Active, FDP Awaited
76	KG/ONDSF/BHI MANAPALLI/2016	FDP	0.3	Onshore	Andhra Pradesh	0.010 BCM Gas	Active
77	KG/ONDSF/ACH ANTA/2016	FDP	0.4	Onshore	Andhra Pradesh	0.017 BCM Gas	Active
78	KG/ONDSF/KOR AVAKA/2016	Active, PML Awaited	-	Onshore	Andhra Pradesh		Active, PML Awaited
79	KG/ONDSF/Kaza /2018	FDP	3	Onshore	Andhra Pradesh	0.0206 BCM Gas	Active
80	KG/ONDSF/Palak ollu/2018	Active, FDP Awaited	-	Onshore	Andhra Pradesh		Active, FDP Awaited
81	KG/ONDSF/Sury araopeta/2018	Active, FDP Awaited	-	Onshore	Andhra Pradesh		Active, FDP Awaited
82	KG/ONDSF/Goka rnapuram/2018	Active, PML Awaited	-	Onshore	Andhra Pradesh		Active, PML Awaited
83	KG/ONDSF/Sanar udravaram/2021	Active, FDP Awaited	-	Onshore	Andhra Pradesh		Active, FDP Awaited
84	KG/ONDSF/KAV ITAM/2021	FDP	715	Onshore	Andhra Pradesh	17.2 BCM Gas	Active
85	KG/ONDSF/DAN GERU/2021	FDP	1.5	Onshore	Andhra Pradesh	0.0694 BCM gas	Active
86	AA/ONDSF/DIPL ING/2016	FDP	30	Onshore	Assam	0.683MMT Oil	Active
87	AA/ONDSF/DUA RMARA/2016	FDP	27.7	Onshore	Assam	0.543 MMT Oil & 2.06 BCM Gas	Active
88	AA/ONDSF/Umat ara/2018	FDP	22.7	Onshore	Assam	0.327 MMT Oil & 0.0541 BCM gas	Active
89	AA/ONDSF/Disai jan/2018	FDP	12.5	Onshore	Assam	0.300 MMT Oil	Active, Dispute under CEEE
90	AA/ONDSF/Haza rigaon/2018	FDP	1.5	Onshore	Assam	0.0334278 BCM Gas	Active, Monetized
91	AA/ONDSF/TIPH UK/2021	FDP	4.5	Onshore	Assam	0.0241 MMT Oil And 0.104 BCM Gas	Active, PML deed pending
92	CB/ONDSF/KAM BOI/2016	FDP	2.5	Onshore	Gujarat	0.041MMT Oil	Monetized

93	CB/ONDSF/WEST BECHRAJI/2016	FDP	1.7	Onshore	Gujarat	0.027 MMT Oil	Active, Under Termination
94	CB/ONDSF/ELAO/2016	FDP	1.9	Onshore	Gujarat	Gas- 0.033144 BCM	Active, Under Termination
95	CB/ONDSF/SOUTHPATAN/2016	FDP	2.4	Onshore	Gujarat	0.206 MMT Oil	Active, Monetized
96	CB/ONDSF/Vadatal/2018	FDP	1	Onshore	Gujarat	1.555 MMT Oil	Active
97	CB/ONDSF/Sanganpur/2018	Active, FDP under submission	--	Onshore	Gujarat	0	Active, FDP under submission
98	CB/ONDSF/Indorara/2021	FDP	22	Onshore	Gujarat	0.3 MMT oil & 0.102 BCM Gas	Active, Monetized
99	VN/ONDSF/Nohta/2021	Active, PML Awaited, Under Termination	-	Onshore	Madhya Pradesh		Active, PML Awaited, Under Termination
100	RJ/ONDSF/Chinnewala/2018	FDP	19.9	Onshore	Rajasthan	0.652125 BCM Gas	Active
101	RJ/ONDSF/BakhrīTibba/2021	FDP	8.4	Onshore	Rajasthan	0.338 BCM Gas	Active
102	CY/ONDSF/NEDUVASAL/2016	Active, PML Awaited	-	Onshore	Tamil Nadu		Active, PML Awaited
103	CY/ONDSF/KARAIKAL/2016	Active, PML Awaited	-	Onshore	Tamil Nadu		Active, PML Awaited
104	CY/ONDSF/VADATHERU/2021	Active, PML Awaited	-	Onshore	Tamil Nadu		Active, PML Awaited
105	AA/ONDSF/Tulamarara/2018	FDP	23.4	Onshore	Tripura	1.23 BCM Gas	Active
106	Raniganj South	RFDP	722	Onshore	West Bengal	24 BCM Gas	Production
107	Jharia	RFDP	107.39	Onshore	Jharkhand	2.73 BCM of Gas	Development/ Test Production
108	Raniganj North	FDP	75	Onshore	West Bengal	1.507 BCM Gas	Development
109	RG(East)-CBM-2001/1	RFDP	725	Onshore	West Bengal	22 BCM Gas	Production
110	SP(West)-CBM-2001/1	FDP	367	Onshore	Madhya Pradesh	15.44 BCM Gas	Production
111	BK-CBM-2001/1	FDP	244	Onshore	Jharkhand	3.68 BCM Gas	Production
112	NK-CBM-2001/1	FDP	97.17	Onshore	Jharkhand	1.462 BCM Gas	Development
113	SP(East)-CBM-2001/1	FDP	467	Onshore	Madhya Pradesh	16.7 BCM Gas	Development
